have athletic tracks, play fields for football, hockey, volleyball and a Dasketball court, indoor halls for physical conditioning, weight lifting and gymnastics, and a sports hostel for 50 to 70 sports persons. Each Sports Project Development Area is expected to cover 80 to 100 Development Blocks in the State roughly covering 5 to 6 Districts or one Division, and act as a focal point for promotion of eports in an integrated manner in the Block covered by it.

Each Centre will specifically promote five olympic disciplines and also 1 or 2 indigenous games based on popularity and proficiency in the area facilities created etc.

Each Centre will cost about Rs. 1 crore excluding the cost of land which will be provided by the State Governments. Central and State Governments will provide financial assistance to the extent of Rs. 50 lakhs each for creation of required infrastructure facilities of SPDA Centres. The State Governments would be actively involved in the management of the SPDAs.

(c) No, Sir.

(d) Does not arise.

Reservation of Seats in Mechanical/ Technical Institutions for State Government

to Questions

2871. SHRI RATNA BAHADUR RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any provision for the reservation of seats for State Governments in Mechanical/Technical institutions run/recognised/sponsored by Central Government; and

(b) if so, what is the position of West Bengal in this regard?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) and (b) Yes, Sir, the Ministry of Human Resource Development reserves seats in Engineering Colleges and Polytechnics recognised by All India Council for Technical Education for the States/ Union Territories which do not have facilities for training in Engineering and Technology or which lack facilities for training in specific fileds. The following seats have been reserved by this Ministry for the State of West Bengal for the year 1989-90:-

Name of the Institute	Field	Seats reserved		
A. Degree Course				
1. Deptt. of Chemical Technology, Bombey University, Bombey	Oil, Fats & Waxes (After B.Sc.)	1 (One)		
2. Madras Institute of Tech., Anna University, Madras	Acro, Engg. (After B.Sc.)	1 (One)		
	κ.			
	n An an An Ang	2(Two)		
B. Diploma Course	- • * • •	•		
1. Gavind Balabh Pant Polytechnic, Okhla, New Delhi	Automobile Engg.	2 (Two)		

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7 (Seven)

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Automobile Bagg.	1 (One)
Automobile Egg. Instrumentation (after 10+2)	1 (One) 1 (One)
Leather Tech,	2 (Two)
	Automobile Egg. Instrumentation (after 10+2)

## Enforcement of Quality Control on Infants' Foods

2872 SHRI RAM AWADHESH SINGH: Will the Minister of HU-MAN RESOURCE DEVELOPMENT be pleased to state

(a) whether it is a fact that there is breakdown in enforcing quality control on Infants' Foods in the country:

(b) whether Government propose to ban all advertisements thereof; and

(c) if so, the number of samples which were drawn during the last one year, company-wise, indicating the quantity produced by each company and the number of packages produced?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WO-MEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN

**RESOURCE DEVELOPMENT** (SHRI. MATI MARGARET ALVA): (a) No such breakdown has come to the notice of the Government. The provisions of Prevention of Food Adulteration Rules 1955 enacted under the Prevention of Food Adulteration Act. 1954 takes care of the facilities of all types of infant foods. The State Governments/Union Territories who are primarily responsible for administering the PFA Act and Rules, in their respective zones, have been instructed by the Ministry of Health and Family Welfare from time to time to ensure that infant food marketed in their areas are in accordance with the provisions of the PFA Act, 1954. Penal action is taken in case the samples are found adulterated.

(b) Yes, Sir.

(c) Statements showing the number of samples drewn and the quantity produced company-wise are laid on the Table of the House, as Statement I and IL.

Statement-F

Enforcement	of	quality	control	on	inf	ants j	food	
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